COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 89 OF 2017 & IA NO. 231 OF 2017

Dated: 27th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Lanco Kondapalli Power Ltd. Appellant(s)

Vs.

Kerala State Electricity Board Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Kumar Srivastava

Mr. Nishant Talwar

Counsel for the Respondent(s) : Mr. Mukund P. Unny

Mr. P.V.Dinesh

Mr. Venkata Subramanium

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>08.01.2019.</u>

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

Js/kt